## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.23/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No. 30/2008	
NAME OF THE COMPANY	Sanghi Filaments Private Limited	
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another	
NAME OF THE RESPONDENT(S)	Sanghi Filaments Private Limited & (10) Others	
UNDER SECTION	397/398	

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
5. Chidembara.	Pcs.	9849006652	ly
e. Shilpo represently on behalf	Counsel for	9849866556	Sy

## Counsel for Respondent(s):

Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
P. Anenda	Resly	6-8	9248501212	Ь

## **ORDER**

Heard Mr.S.Chidambaram Ld. PCS and I 11.5
and Ms.C.Shilpa representing on behalf of
Y.Suryanarayana Ld. Counsel for the Respondent No.3 & 5 and Mr.P.Amendu
Reddy Ld. Counsel for the Respondent No.6 to 8. Since the issue in question is
pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12th March 2018.

R R

Member (T)

Member (J)